run by the Central Government onij or whether the State Government" also would be able to participate ir this scheme in their respective jurisdictions?

SHRI MORARJI R. DESAI: It will be a Central Government Scheme.

SHRI AMOLAKH CHAND: What approximately is the amount likely to be received as a result of th s in tia-tive of having a Prize Bond Scheme? As we know, in the U.K. the income is about £120 million a year.

SHRI MORARJI R. DESAI: I am not used to mak ng guesses in these matters.

•91. [The quest'oner (Shri Mahes-war Na k) wis abient. For answer, vide cols. 452-53 infra.]

•92. [Transferred to the 1st December, 1959],

DISCRIMINATION AGAINST SCHEDULED CASTE CANDIDATES IN PRE-EXAMINATION TRAINING CENTRE FOR I.A.S. ETC.

♦93. SHRI M. BASAVAPUNNAIAH: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether Government's attention has been drawn to "letter to the Editor" in the Times of India of 10th September, 1959 alleging gross discrimination against the candidates belonging to the Scheduled Castes at the Pre-Examinat on Training Centre for the Indian Administrative Service etc. run by the Allahabad University; and

(b) if so, what action Government have 'taken in the matter?

THE DEPUTY MINISTER OF HOME AFFAIRS (SHRIMATI VIOLET ALVA): (a) Yes Sir.

(b) Government had also received a representation in this regard from- the trainees. The Vice-Chancellor, Allahabad University was asked to report and from the reply received it appear-

ed that the complaints were exaggerated, and what had happened was largely due to youthful exuberance of the students of the University and not due to any caste discrimination or prejudice. The Vice-Chancellor has assured us that there would be no occasion for such complaints in future.

SHRI M. BASAVAPUNNAIAH: It is reported that the Assistant Commissioner for Scheduled Castes and Scheduled Tribes had been there. If so, may I know what report he has submitted?

SHRIMATI VIOLET ALVA: The report of the Proctor?

MR. CHAIRMAN: No, of the Commissioner for Scheduled Castes who was there.

SHRIMATI VIOLET ALVA: Sir, the report is that there was really nothing wrong in this University, and the findings of the Commissioner for Scheduled Castes are on the same lines. There was no discrimination.

SHRI B. D. KHOBARAGADE: May I know, Sir, whether it is a fact that the canteen contractor at the instigation of Caste Hindu trainees refused to serve even tea and refreshments to the Scheduled Caste Trainees?

SHRIMATI VIOLET ALVA; The canteen manager was warned that if he carried out any kind of discrimination, he would be criminally prosecuted.

श्री पां० ना० राजभोज : क्या में यह जान सकता हूं कि आइ०ए०एस० के इन्तिहान के बारे में शिड़ारूल्ड कास्ट के विद्यायि रांने जो प्रतिवैदन होम मिनिस्ट्री को मेजा था उस पर क्या कार्यवाही को गई है? मैं वहां गया था तो मैंने देखा कि वहां सिचूएशन बहुत खराब थी और वहां के प्रिसिपल ने ठीक तरह से कार्यवाही नहीं की। इस बारे में सरकार क्या कार्यवाही कर रही है?

319 Oral Answers

श्री गोविन्द बल्लभ पन्त : ये लडके जो कोचिंग के लिए यनिवर्सिटों में भर्ती किये गये थे उस होस्टल में रखे गये जो कि युनि-वसिटी के विद्यार्थियों के लिये था। उस वक्त यनिवर्सिटी का सेशन नहीं चल रहा था इसलिए उन्हें वहां रख दिया गया। जब यनिवर्सिटी के लड़के पढ़ने ग्राये तो उन्होंने कहा कि यह खाली किया जाय, किन्तू यह खाली नहीं हुआ। तो उन बच्चों ने जो सेशन के शरू में रेगिग (ragging करते हैं उनके साथ ऐसा सलक किया जो कि ग्रच्छा नहीं था। इस बारे में हमने मनिवसिटी वालों से कहा कि इस तरह की जो बात हुई वह ठीक नहीं है, इस तरह को बात जिससे कि शिडयुल्ड कास्ट वाले लड़कों के मन में ख़बहा पैदा हो सकतो है, न होनी चाहिये ग्रीर इस चीज की ग्रागे हिदायत रखी जानी चाहिये। इसके बाद अब इस बात का इंतजाम कर दिया गया है कि उनके लिए ग्रलग में ग्रच्छा मकान हो जाय ।

SHRI BHUPESH GUPTA: Sir, may I invite the attention of the hon, Home Minister to a letter and ask for'information about two allegations? One allegation is that a meeting was held by certain students at night and after that meeting abuses were hurled at the students belonging to what is called the untouchable community, and then a complaint was lodged also with the District Magistrate. May I know whether this meeting was at all held and whether the complaint was lodged with the District Magistrate and if so, the nature of,the complaint and the manner in which this matter was investigated by the *Home* Ministry?

SHRI GOVIND BALLABH PANT: We have no information about any such meeting being held, or about any complaint having been made to the District Magistrate.

SHRI BHUPESH GUPTA: Sir, how can the hon. Minister say that he has -no information? It appeared in the

320

Times of India'—this letter—and I take it that the hon. Home Minister reads papers just as he reads many other things. If so, may I know what steps the Home Ministry took after seeing that letter which appeared ia the 'Times of India' containing precisely this allegation?

SHHI GOVIND BALLABH PANT: On seeing that report, whether in the 'Times of India' or somewhere else, and having come to know of this incident, we wrote to the Vice-Chancellor expressing our regret that such an incident should have happened at all. The Vice-Chancellor sent us a report and said that the matter had been extremely exaggerated and that it was a much simpler affair than had been given out by the correspondent of the paper. Then we eve* asked our Commissioner for Scheduled Castes to go there. As I have just stated in Hindi, the view was that these students had not behaved particularly in a decent and dignified manner. We were told that it was in a way the practice that at the start of a session there would be some sort of ragging, etc. But we wrote to the Vice-Chancellor that so far as the Scheduled Caste students were concerned, such procedures and such activities gave rise to suspicion and therefore, he should be more careful. They were not members of the University. They were there specially deputed for receiving training so that they may be prepared for All-India examinations. Allahabad was one of the few universities which had agreed to start coaching classes and the Vice-Chancellor was requested to be more careful in future and to warn the boys. We have also succeeded in finding a better house for their accommodation.

SHRI BHUPESH GUPTA: Sir, the Home Minister said that the matter had been exaggerated. May I know what the element of truth in it is and also the element of exaggeration?

MR. CHAIRMAN: The exaggeration was in the newspaper and the element of truth in what the Commissioner told you and what you said Just now. SHRI N. M. LINGAM: Sir, may I . . .

MR. CHAIRMAN: Not so many of you together.

SHRI GOVIND BALLABH PANT: The element of truth is what I have stated, and whatever differs from it is the element of exaggeration.

SHRI N. M. LINGAM: Sir, only one supplementary question . . .

MR. CHAIRMAN: No, that will do.

GAUHATI OIL REFINERY

*94. SHRI M. BASAVAPUNNAIAH: Will the Minister of STEEL, MINW AND FUEL be pleased to state:

(a) what progress has so far bee* made towards the construction of the Gauhati Oil Refinery; and

(b) when it is likely to be commissioned?

THE MINISTER OF MINES AND OIL (SHRI K. D. MALAVIYA): (a) A Statement is laid on the Table of the House.

(b) By 1961.

STATEMENT

Acquisition of land for Refinery;

516 Bighas of land have been taken by Indian Refineries Ltd. This would be sufficient for immediate works on the refinery and temporary townships.,

Proposals for acquisition of additional areas required have been submitted to Government of Assam.

Land required for approach road to township has been demarcated.

Work of plotting the area required under tea plantation, was completed during October, 1989.

Surveys and Foundation investigations:

Foundation investigations were commenced, after the rains, in the

middle of September, 1959. Several boreholes were made for study of BOU strata at site, to help finalization of the lay-out for the refinery.

to Questions

Technical Design:

The technical designs for the refinery were received from Rumania about the middle of August, 1959; and they were discussed with Rumanian experts and finalized.

Supply and Technical Assistance Contract:

The Contract was executed on the 17th August, 1959. This Contract closely follows the Inter-Governmental Agreement signed on the 20th October, 1958.

Works:

(i) Approach road to temporary hostel has been completed;

(ii) Earth-work for preparation of site for temporary township, store sheds and other construction structures is in progress;

(iiij construction of temporary garage is in progress;

(iv) work of laying temporary siding is in progress;

(v) three temporary storage sheds had been completed;

(vi) small temporary hostel building has been completed.

fjwpectioTi and Testing 0/ materials:

Arrangements are being made for the inspection/testing of the materials/equipment received from Rumania, by the Assam Engineering College and Assam Engineering Institute.

Staff. -

Technical Officers	2S
Non-technical Officers	64
Technical Staff	69
Non-technical staff	72
	233